GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA STARRED QUESTION NO.†*449 TO BE ANSWERED ON 05.04.2017

SCHOLARSHIP SCHEMES

†*449. SHRI NARANBHAI KACHHADIYA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the pre-matric, post-matric and merit-cum-means scholarship schemes implemented for minorities in Gujarat during the last three years and the current year, year, scheme and district-wise:
- (b) the details of the actual financial and other targets fixed and the achievements made in each of the said schemes during the said period, year and scheme-wise; and
- (c) the details of the quarterly financial reports submitted under the said schemes during the said period, year and scheme-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. †*449 for 05.04.2017 raised by Shri Naranbhai Kachhadiya regarding "Scholarship schemes"

- (a) to (c): This Ministry implements three scholarship schemes namely Pre-matric, Post-matric and Merit-cum-Means based scholarship schemes for educational empowerment of students belonging to six notified minority communities across the country including the State of Gujarat. Details of these schemes are as under:-
- 1. **Pre-matric Scholarship Scheme-** The scholarship is provided to minority students studying in class I to X in recognized Government/Private schools. Minimum 30% scholarships are earmarked for girls. To be eligible, students should not have annual family income more than Rs.1.00 lakh and he/she should have secured minimum 50% marks in previous class/annual examination.
- 2. **Post-matric Scholarship Scheme-** The scholarship is provided to minority students studying in class XI to Ph.D level in recognized Government/Private schools/Colleges/Institutes. Minimum 30% scholarship are earmarked for girls. To be eligible, students should not have annual family income more than Rs.2.00 lakh and he/she should have secured minimum 50% marks in previous class/annual examination.
- 3. **Merit-cum-Mean based Scholarship Scheme -** The Merit-cum-Means based Scholarship Scheme is awarded for pursuing professional and technical courses, at under-graduate and post-graduate levels in institutions recognized by the appropriate authority. Under the scheme, 30% of these scholarships are earmarked for girl students. 85 institutes for professional and technical courses have been listed in the scheme under which students get full reimbursement of course fee. To be eligible, students should not have annual family income more than Rs.2.50 lakh and he/she should have secured minimum 50% marks in previous class/annual examination.

Further details of these schemes are available on the website of this Ministry i.e. www.minorityaffairs.gov.in.

The details of physical and financial achievements in respect of the State of Gujarat under these scholarship schemes during the last three years and the current year is as under. The physical targets refer to Fresh cases only whereas achievements cover both fresh & renewal cases.

	2013-14			2014-15			2015-16*		
	Physica	Physical	Financial	Physi	Physical	Financial	Physic	Physical	Financial
Scheme	1 Target	Achievem	Achievem	cal	Achieve	Achievem	al	Achieve	Achievem
		ent	ent	Targe	ment	ent	Target	ment	ent
			(Rs. in	t		(Rs. in			(Rs. in
			Crore)			Crore)			Crore)
Pre-	104520	355756	37.87	84764	353933	52.94	84764	208019	34.44
Matric									
Scholars									
hip									
Post-	12851	32979	17.75	14127	40574	21.13	14127	24017	12.91
Matric									
Scholars									
hip									
Merit-	1569	2607	6.28	1697	4821	11.66	1697	4386	10.60
cum-									
Means									
based									
Scholars									
hip									

^{*}Provisional Data as on 06.03.2017. Disbursement of scholarships for the year 2015-16 and 2016-17 continues.

State-wise data is not yet reconciled for 2016-17. State-wise financial targets are not fixed.

As the schemes are implemented on the basis of State/community-wise allocation, district-wise data are not collated. Further, no quarterly financial reports are collated and data is collated on annual basis only and scholarships are also disbursed in single instalments.